GOVERNMENT OF INDIA MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

LOK SABHA UNSTARRED QUESTION No.957 TO BE ANSWERED ON 26.07.2023

INCREASE IN MPLAD FUND

957. SHRIMATI DELKAR KALABEN MOHANBHAI: SHRI SANJAY JADHAV: SHRI VINAYAK RAUT:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Government has any proposal to increase the MPLAD fund from Rs. 5 crore to Rs. 10 crore given to each MP for completion of developmental works in their respective areas in view of the rise in the cost of building materials and wages of skilled and unskilled labourers and other social responsibilities;
- (b) if so, the details thereof;
- (c) whether the Government proposes to transfer State specific MPLAD funds to any constituency of the country for starting developmental works;
- (d) if so, whether the Government considers that such changes are necessary in the larger interest of the country; and
- (e) if so, the steps taken by the Government in this regard and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (RAO INDERJIT SINGH)

(a) & (b) The Ministry receives and examines, on a continuous basis, the new suggestions from stakeholders, including suggestions for revision of entitlement

of funds under Members of Parliament Local Area Development Scheme (MPLADS), following due process.

- (c) At present, there is no such proposal under consideration of the Ministry of Statistics and Programme Implementation.
- (d) & (e) Does not arise in view of reply to (c) above.
